Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2014

Dated : 12th March, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

DNH Power Distribution Co. Ltd. …. Appellant(s)
Versus
NTPC-SAIL Power Co. Ltd. & Anr. …. Respondent(s)

Counsel for the Appellant (s)	:	Mr. Anand K. Ganesan and Ms.Mandakini Ghosh
Counsel for the Respondent (s)	:	Mr. M.G.Ramachandran, Ms.Ranjitha Ramachandran and Ms. Anushree Bordhan for Resp.No.1 Mr. K.S. Dhingra for Resp.No.2

O R D E R

Mr. K.S. Dhingra learned counsel for respondent No.2 has filed his written submissions today. The appellant seeks some time to file their written submissions and they may do so before the next date of hearing.

Post this appeal for hearing on ***08th April, 2015.***

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/dk